

Documents to be submitted as Proof of Identity and Address by Individual who is Citizen of India located in India at the time of application for PAN

Proof of Identity	Copy of any of the following:
1	School leaving certificate
2	Matriculation certificate
3	Degree of a recognised educational institution
4	Depository account statement
5	Credit card statement
6	Bank account statement/ bank pass book
7	Water bill
8	Ration card
9	Property tax assessment order
10	Passport
11	Voters Identity Card
12	Driving License
13	Certificate of identity signed by Member of Parliament or Member of Legislative Assembly or Municipal Councilor or Gazetted Officer.

Proof of Address	Copy of any of the following
1	Electricity bill*
2	Telephone bill*
3	Depository account statement*
4	Credit card statement*
5	Bank account statement/bank pass book*
6	Rent receipt*
7	Employer certificate*
8	Passport
9	Voters Identity card
10	Property tax assessment order
11	Driving License
12	Ration card
13	Certificate of address signed by Member of Parliament or Member of Legislative Assembly or Municipal Councilor or Gazetted Officer.
	* documents submitted as proof of address for serial numbers 1 to 7 should not be more than six months old from the date of application.

If the applicant is a minor (i.e. below 18 years of age at the time of application), any of the documents as per the lists specified below of any of the parents/ guardian of such minor shall be deemed to be the proof of identity and address of the applicant.